

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 12.01.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 32 of 2022 (With Defects)	Income Tax Department Vs. Indianroots Shopping Ltd. & Ors.	Zoheb Hossain	
2.	Comp. App. (AT) (Ins) No. 33 of 2022	QVC Exports Pvt. Ltd. Successful Resolution Applicant of Karthik Alloys Ltd. Vs. Karthik Alloys Ltd. Through Anneel Saraogi Interim Resolution Professional	Vikrant Pachnanda	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 898 of 2021	Mahavir Singhal Vs. Anr International Pvt. Ltd. & Ors.	Abhishek Kedia	Abhishek Anand Iswar Mohapatra
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For Hearing

4.	Comp. App. (AT) (Ins) No. 1038 of 2021	Tricounty Premier Hearing Services INC Vs. State Bank of India & Ors.	Nikhil Saswat Acharya	Ashwini Kr. Singh Joydip Mukherjee-R1
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By order of Hon'ble Chairperson
-sd/-
Registrar